

**Customs, Excise & Service Tax Appellate Tribunal,  
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

**EXCISE Appeal No. 11774 of 2014**

[Arising out of Order-in-Original/Appeal No VAD-EXCUS-002-COM-058-061-13-14 dated 30.01.2014 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-II]

**Inox India Ltd**

Near Narmada Colony,  
Katol, Boru Road, Kalol,  
Panchmahals,  
Gujarat-389330

**...Appellant**

VERSUS

**C.C.E. & S.T.-Vadodara-ii**

1st Floor... Room No.101,  
New Central Excise Building,  
Vadodara,  
Gujarat-390023

**...Respondent**

**APPEARANCE:**

Shri Dhaval K Shah, Shri M G Yagnik, Advocates for the Appellant  
Shri. Ajay Kumar Samota, Superintendent (Authorized Representative) for  
the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR**

DATE OF HEARING:20.11.2023  
DATE OF DECISION:20.11.2023

The appeal is disposed of. For order, see order of date in EXCISE  
Appeal No. 11773 of 2014.

**(RAMESH NAIR)  
MEMBER (JUDICIAL)**

PLK